

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
**LOK SABHA**

**UNSTARRED QUESTION NO. †3350**

TO BE ANSWERED ON THE 4<sup>TH</sup> August 2017/ Shravana 13, 1939 (SAKA)

**Parking Surcharge on Deposits**

**†3350. SHRI RAMESH CHANDER KAUSHIK:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to levy parking surcharge on the deposits in banks;
- (b) if so, the details thereof and the reasons therefor;
- (c) the revenue likely to be earned by the Government from such parking surcharge; and
- (d) the time by which it is likely to be implemented by the Government?

**ANSWER**

The Minister of State in the Ministry of Finance  
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): Reserve Bank of India (RBI) has informed that there is no proposal under consideration of levying parking surcharge on deposits.

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